

Shri Bahadur Singh : May I know whether there were certain people whose cases are still pending and who were repeating the offences ?

Shri Karmarkar : Does the hon. Member want the names of the people and the nature of the offences ?

Mr. Deputy-Speaker : The question is that when there were cases pending against certain persons, did these very persons commit fresh offences during the pendency of the cases ?

Shri Karmarkar : Sir, the names that I have do not show that. I should like to add that it is quite possible that a man who has committed an offence has committed it again.

Shri V. P. Nayar : May I know whether the Government of India have investigated a complaint that one of the carborundum companies in Madras is systematically importing machinery direct from their London representatives under a mis-label in order to avoid the incidence of import duty ?

Shri Karmarkar : In my notes there is a case against one K.C.K. Naicker, export and import trader of Madras. That is a case of getting aluminium stores and a consignment of two paper cutting machines the imports of which were prohibited under the Exports and Imports Act, under cover of documents containing incorrect particulars.

The man has been fined Rs. 350 in default to undergo 3 months' rigorous imprisonment.

Shri V. P. Nayar : That is not my question.

Shri Karmarkar : I should like to have further details of the case of my hon. friend and I shall look into that.

Shri V. P. Nayar : I asked the hon. Minister whether the Finance Ministry has forwarded any letter written by a Member of Parliament with papers supporting this case that the Indian representative of this company was instructing his principals in London to deliberately mis-label the imported articles so that he could avoid the incidence of the import duty in India.

Shri Karmarkar : At the moment I am not aware of the facts of the case.

Cement Factories in Second Five Year Plan

*444 { **Shri D. C. Sharma :**
Shri Ram Krishan :

Will the Minister of Heavy Industries be pleased to state :

(a) whether Government have taken any decision regarding the installation of

cement factories in the country during the Second Five Year Plan ; and

(b) if so, the nature of the decision ?

The Minister of Heavy Industries (Shri M. M. Shah) : (a) and (b). The target capacity for cement production set with reference to the Second Five Year Plan is 16 million tons per annum. The existing capacity of the industry is 5.7 million tons. Schemes to increase this capacity to 15.427 million tons have been sanctioned and some others are under consideration.

Shri D. C. Sharma : May I know which of the schemes have been sanctioned and which of the schemes are under consideration ?

Shri M. M. Shah : Out of 33 applications, 29 schemes have been sanctioned and 4 are under consideration.

Shri D. C. Sharma : May I know if any decision has been taken with regard to the location of these factories ; and, if so, what is the nature of that decision ?

Shri M. M. Shah : These applications actually come from industrialists and they choose their own location. The existing 28 factories are 2 from Madhya Pradesh, 2 from Rajasthan, 4 from Bombay, 2 from Punjab, 1 from U.P. and about 7 from Bihar, 2 from Andhra, 3 from Mysore, 1 from Kerala, 3 from Madras and 1 from Orissa. The new 29 factories are 3 from Madhya Pradesh, 3 from Rajasthan, 6 from Bombay, 1 from U.P., 1 from Bihar, 1 from Orissa, 2 from Assam, 7 from Andhra, 1 from Madras, 2 from West Bengal, 1 from Pondicherry and 1 from Mysore.

श्री भक्त दर्शन : श्री मंत्री जी ने बताया कि एक फैक्ट्री उत्तर प्रदेश में स्थापित की जा रही है। क्या मैं जान सकता हूँ कि यह वही फैक्ट्री है जो ऋषिकेश में स्थापित की जा रही है या कोई और प्रोजेक्ट गवर्नमेंट के विचाराधीन है ?

श्री एम० एम० शाह : यह प्रोजेक्ट देहरादून के पास की फैक्ट्री का है, लेकिन श्री उसका फाइनल लोकेशन तय नहीं हुआ है।

Shri B. S. Murthy : May I know whether there are 2 applications from Andhra because it has been stated that the applications from the Andhra State have been rejected by the Central Government ?

Shri M. M. Shah : That is not a fact.

Shri N. M. Lingam : May I know whether in dealing with these applications

for new units the need to correct regional disparities in industrial development is borne in mind by the Government ?

Shri M. M. Shah : It is borne in mind. But, cement is an industry where usually limestone is available, we cannot instal factories.

Shri V. P. Nayar : In order to start cement factories in areas which are under-developed may I know whether any study of the availability of limestone in respect of Malabar has been made ?

Shri M. M. Shah : A continuous study about the availability of limestone is being made. As a matter of fact, a particular section is working for the analysis of limestone qualities available—quantitatively also in Kerala. Expecting the coastal areas there are not much of large deposits available there.

Shri T. S. A. Chettiar : I understand that three proposals from Madras have been sanctioned. What are those proposals ?

Shri M. M. Shah : These details are generally notified by the Committee. If the hon. Member wants to know, I will find it out.

Shri Joachim Alva : Alongside Government's decision to have a State Trading Corporation in the cement business, has Government expedited the scheme of having more factories ?

Shri M. M. Shah : Yes ; that is what I am saying. From 28 factories now, at the end of the Second Five Year Plan—even at the end of the first three years, we shall have 60. As planned today, they will be producing 16 million tons of cement annually.

Shri Shivananjappa : May I know whether these schemes include the expansion of existing factories ?

Shri M. M. Shah : Over and above the 29 factories, practically all the existing factories are either doubling or trebling their capacity.

Shri D. C. Sharma : May I know if the target of production aimed at in the Second Five Year Plan will meet the requirements of the country ; if not, what will be done ?

Shri M. M. Shah : That is the present indication. Looking to the demand existing now, it has been estimated that the requirement of the country will not exceed 16 million tons. But there is no reason why we should always aim at self-sufficiency. If the country progresses further than that we have got to face always the scarcity.

Shri V. P. Nayar : The hon. Minister said that *prima facie* the evidence was that there is no possibility of getting limestone in the whole of Kerala. Could I know from him when the last geological survey of Malabar was made with a view specifically to find out whether the Malabar formations has limestone in them or not ?

Shri M. M. Shah : This is not a question of a particular date on which the last survey was made. A continuous survey by the Geological Survey of India is always there and from the study of the survey and geological formations one can always indicate whether there is *prima facie* limestone or not. The present indications are that large deposits of limestone are not available in the State of Kerala.

Coal Mines

Mr. Deputy-Speaker: Question No. 445, Shri Sadhan Gupta.

Shri P. C. Bose : May I request that question No. 501 may also be taken up along with this question ?

Mr. Deputy Speaker : Has the hon. Minister any objection ?

The Deputy-Minister of Labour (Shri Abid Ali) No. Sir.

Mr. Deputy-Speaker: Both the questions may be taken up together.

*445. **Shri Sadhan Gupta :** Will the Minister of Labour be pleased to state :

(a) whether the Coal Mines in West Bengal were flooded during the month of September, 1956 ;

(b) if so, the number of lives lost; and

(c) the compensation paid to the families of the workers who lost their lives ?

The Deputy Minister of Labour (Shri Abid Ali) : (a) Yes.

(b) 32.

(c) Rs. 2,500 has been disbursed by the Ministry of Labour as *ex-gratia* relief to the dependents of the deceased work persons of the Burra Dhemo Colliery. Information regarding compensation paid is not available.